be pleased to state:

- (a) whether the results of some students who appeared in M. A. (Previous) Political Science from South Campus, Delhi University have been withheld;
- (b) if so, the details of the students and the reasons therefor; and
- (c) when the result of these students is likely to be announced?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) According to the information furnished by Delhi University, the results of six students who were allowed to appear provisionally in M. A. (Previous) Political Science Examination, 1991 from South Campus, have been withheld due to certain doubts regarding their eligibility. Further action in regard to declaration of their results would be taken by the University after the question of eligibility is decided.

[Translation]

Additions/Alterations in D. D. A. Colonies

3418. SHRI ARVIND NETAM: Will the Minister of URBAN DEVE-LOPMENT be pleased to state:

- (a) whether unauthorised additional rooms/shops are being constructed by the allottees in D.D.A. residential colonies without getting the construction plans being approved;
 - (b) if so, the details thereof; and
- (c) the action being taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DE-VELOPMENT (SHRI M. ARUNA-CHALAM): (a) Yes, Sir.

(b) and (c) Complaints of unauthorised construction are received from time to time and show cause notices under section 30(1) & 31(1) under Delhi Development Act, 1957 are issued to the defaulters. Action for cancellation of allotment is initiated by DDA. In case the area is transferred to the Municipal Corporation of Delhi intimation of unauthorised addition is given to the Municipal Corporation of Delhi for taking appropriate legal action.

[English]

Heart Patients Fleeced of Lakhs in AIIMS

- 3419. SHRI RAJNATH SONKER SHASTRI; Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether a multi-million rupee racket involving fleecing of heart patients turning up for operation in AIIMS has come to notice as reported in the Indian Express dated August, 7, 1991;
- (b) if so, the details thereof and the action taken in this regard;
- (c) whether the probe has been completed and if so, the results thereof;
- (d) whether the system of asking the patients to buy the equipments required for heart operation was changed to taking of money from them;